

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 748  
TO BE ANSWERED ON 14<sup>TH</sup> DECEMBER, 2018**

**FINANCIAL IRREGULARITIES IN KALAWATI SARAN CHILDREN HOSPITAL**

**748. SHRI SANJAY DHOTRE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received complaints regarding financial irregularities/scam in Kalawati Saran Children Hospital, New Delhi;
- (b) if so, the details thereof and punitive measures taken in this regard; and
- (c) the other preventive measures taken/being taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) & (b): A complaint dated 26.11.2017 of Shri Sanjay Dhotre, Hon'ble MP (Lok Sabha) was received in the Ministry through Central Vigilance Commission vide OM dated 18.12.2017 requesting to initiate an enquiry to unearth scam in Kalawati Saran Children Hospital, a Central Government Hospital under the administrative control of Lady Hardinge Medical College, New Delhi.

The said Hospital has informed that a 3 members Inquiry Committee was constituted to investigate into the matter. The said Committee has submitted its findings to Directorate General of Health Services, Department of Health & Family Welfare for taking appropriate decisions.

(c): The Government has a well established mechanism to prevent any administrative and financial irregularities in the hospital. Appropriate action as per rules and procedures are taken against the erring officials.

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